

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 13 of 2010, 198 of 10 & I.A. No. 278 of 2010

Dated: 23rd January 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Appeal No. 13 of 2010

Ispat Industries Ltd.

.... Appellant (s)

Versus

M.S.E.D.C.L. & Ors.

.... Respondent (s)

Appeal No. 198 of 2010 & I.A. No. 278 of 2010

Ispat Industries Ltd.

.... Appellant (s)

Versus

M.S.E.D.C.L. & Ors.

.... Respondent (s)

Counsel for the Appellant (s):

Mr.G. Umopathy
M. Ramasubramaniam

Counsel for the Respondent(s):

Mr. Buddy A. Ranganathan for MERC
Mr. Vikas Singh, Sr. Adv.,
Mr. Abhishek Mitra & Ms. Amrita
Narayan for R-1.

ORDER

Heard Mr. Umopathy, learned counsel for the Appellant in Appeal Nos. 198/2010 and 13/2010. Post the matter for hearing on **7th February, 2012 at 2.30 p.m.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/ss